

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-510
IB-51/ND/2023

IN THE MATTER OF:
INOX Tubes Pvt.Ltd.

....Applicant

SECTION
U/s 10 IBC

Order delivered on 14.03.2023

CORAM:
SHRI ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Vinod Chaurasia

For the Respondent :

For the HDFC Bank : Mr. Kunal Tandon, Ms. Niti Jain, Advs.

ORDER

List the matter before the Regular Bench on **24.04.2023**.

S/d-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

S/d-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)